

ORISSA HIGH COURT

FILING REPORT AS ON :21/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/34026/2025	M/S STRIDE HOSPITAL PVT. LTD., BBSR VS SRI SRI PARAM PREMAMAYA PURUSOTTAM TRUST, BBSR	ARYA TRIPATHY VS CHANDAN SAMANTARAY	// () //	
2	D-BLAPL/25673/2025	SUSHANTA DHALASAMANTA VS STATE OF ODISHA	CHANDAN SAMANTARAY VS CHANDAN SAMANTARAY	CHAULIAGANJA /27 /2016 () //	
3	D-BLAPL/25675/2025	DEBASISH KAR VS STATE OF ODISHA	CHANDAN SAMANTARAY VS CHANDAN SAMANTARAY	CHAULIAGANJA /27 /2016 () //	
4	D-BLAPL/25688/2025	SAMUEL RAITA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS SOUBHAGYA KUMAR DASH	R.UDAYAGIRI /91 /2023 () //	AOR20220001631C202500221
5	D-BLAPL/25689/2025	KANAKALATA BEHERA @ KANAK LATA BEHERA VS STATE OF ODISHA	ACHYUTA PRIYADARSAN MISHRA VS ACHYUTA PRIYADARSAN MISHRA	TIRTOL /353 /2025 () //	
6	D-BLAPL/25691/2025	SUNIL KHATUA @ SUNIL KAHTUA VS STATE OF ODISHA	SIBA PRASAD MISHRA VS SIBA PRASAD MISHRA	BARAMBA /85 /2025 () //	
7	D-BLAPL/25692/2025	BAPUN DAS VS STATE OF ODISHA	ACHYUTA PRIYADARSAN MISHRA VS ACHYUTA PRIYADARSAN MISHRA	BALIAPAL /22 /2025 () //	
8	D-BLAPL/25696/2025	DILLIP MAHARANA VS STATE OF ODISHA	RABINARAYAN MISHRA VS RABINARAYAN MISHRA	SINAPALI /206 /2025 () //	
9	D-BLAPL/25702/2025	RAJESH DAS VS STATE OF ODISHA	SATYA RANJAN MULIA VS SATYA RANJAN MULIA	MANGALA BAG /141 /2025 () //	
10	D-BLAPL/25705/2025	SWAPNIL GORAKSH DHOKALE VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS PRASANTA KUMAR NANDA	CYBER CRIME AND ECO. OFFENCE, CUTTACK /2 /2025 () //	
11	D-BLAPL/25706/2025	AZAZ SHAFIQ SHAIKH VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS PRASANTA KUMAR NANDA	CYBER CRIME AND ECO. OFFENCE, CUTTACK /2 /2025 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :21/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/25708/2025	RAMAKRUSHNA SAHU VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	MOHANA /82 /2024 () //	AOR20220001297C202500218
13	D-BLAPL/25710/2025	NIHAR RANJAN BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	BHANJANAGAR /232 /2025 () //	
14	D-BLAPL/25711/2025	BINOD BAGH @ BINOD BAG VS STATE OF ODISHA	SIDHARTHA MISHRA VS	DORAGUDA PS /88 /2025 () //	
15	D-BLAPL/25720/2025	LUKESH SINGH @ LOKESH SINGH VS STATE OF ODISHA	DALIRANI BEHURAY VS	KHAIRA /140 /2024 () //	
16	D-BLAPL/25724/2025	RADHAMADHAB PANDA VS STATE OF ODISHA	ARPIT SIKDAR VS	TIKABALI /125 /2025 () //	
17	D-BLAPL/25732/2025	AKSHYALALJI CHOUHAN VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	PATNAGARH /176 /2024 () //	
18	D-BLAPL/25733/2025	AKSHYALALJI CHOUHAN VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	LATHOR /143 /2024 () //	
19	D-BLAPL/25734/2025	AKSHYALALJI CHOUHAN VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	PATNAGARH /208 /2024 () //	
20	D-BLAPL/25738/2025	AMIYA BALIARSINGH @ AMAR VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BEGUNIA P.S. /168 /2025 () //	
21	D-BLAPL/25742/2025	HRUSIKESH SAHU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DHENKANAL SADAR /48 /2025 () //	AOR20220001631C202500225
22	D-BLAPL/25743/2025	SUSANTA KUMAR SAHU VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	MOHANA /82 /2024 () //	AOR20220001297C202500219
23	D-BLAPL/25747/2025	MOJESH SAMAD	NARESH CHANDRA JENA	HATIBARI /43 /2025	AOR20220003144C202500001

ORISSA HIGH COURT

FILING REPORT AS ON :21/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/25748/2025	PROMOD RAITA @ PRAMOD RAITA	SOUBHAGYA KUMAR DASH	R.UDAYAGIRI /72 /2025	AOR20220001631C202500223
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/25751/2025	BHASKAR NAYAK	SOUBHAGYA KUMAR DASH	BADABAZAR /234 /2025	AOR20220001631C202500224
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/25752/2025	MANOJ DAS @ NANDA	HRUDANANDA MOHAPATRA	PURI SADAR /415 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/25753/2025	LUDU @ BISWA RANJAN PATRA	HRUDANANDA MOHAPATRA	GOP /224 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/25754/2025	APIN DAS	CHIRANJIB ROUT	COLLIERY /290 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/25755/2025	SANIA @ KHAGENDRA JENA	CHIRANJIB ROUT	TALCHER TOWN /647 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/25756/2025	MIRJA FAZAL BAIG	GAGAN BIHARI SINGH	NEMALO /131 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/25764/2025	BIJAY SENAPATI	SMRUTI RANJAN ROUT	CHANDABALI /146 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/25765/2025	SUBASH MAHARANA	SMRUTI RANJAN ROUT	COLLIERY /391 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/25767/2025	BILI KHAN @ SAFIK KHAN	ANWAR HUSSEN	KHUNTUNI /110 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/25776/2025	ABHINASH MALO @ ABINASH	MANGU NANDY	ORKEL /68 /2018	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :21/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-CMAPL/33935/2025	STATE OF ODISHA LINGARAJ BASANTARA VS	KSHIROD KUMAR ROUT VS	// // 0	
36	D-CMAPL/33938/2025	STATE OF ODISHA KHAGESWAR SAHU VS	KSHIROD KUMAR ROUT VS	// // 0	
37	D-CMAPL/34007/2025	STATE OF ODISHA TAPASWINI PATEL VS	ADV. VS	// // 0	
38	D-CMP/33951/2025	ESTATE MANAGER, DULANGA COAL MINING PROJECT NTPC LTD., SUNDARGARH PITABASA SETHI VS	SRIKANTA KUMAR SETHY VS	// // 0	AOR20250000931C202500002
39	D-CMP/33956/2025	PADMINI SETHI SANTANU KUMAR NAYAK VS	PRAKASH CHANDRA MISHRA VS	// // 0	
40	D-CMP/33960/2025	LEELA SAHOO ADIKANDA BEHERA VS	MAHESWAR MOHANTY VS	// // 0	
41	D-CMP/33977/2025	PARAMANANDA BEHERA NITYANANDA DEY VS	DWARIKA PRASAD MOHANTY VS	// // 0	
42	D-CMP/33992/2025	KUNJALATA GIRI PRAFULLA KUMAR PANDA VS	KISHORE CHANDRA SATAPATHY VS	// // 0	
43	D-CMP/34018/2025	SRI GOPAL JEW THAKUR, NIJE PURUSOTTAMPUR, JAJPUR BISWANATH NAYAK VS	SAIBRATA RATH VS	// // 0	
44	D-CMP/34022/2025	RABINDRA KUMAR SAHOO UPENDRANATH SAMANTASINGHAR VS	AJODHYA RANJAN DASH VS	// // 0	
45	D-CMP/34028/2025	RANI NARAYAN PATTASANI HEMA PRADHAN VS	BHASKAR CHANDRA PANDA VS	// // 0	
		SATYABADI PRADHAN		//	

ORISSA HIGH COURT

FILING REPORT AS ON :21/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-CMP/34031/2025	KUMUDA DIP VS HADU DIP	LAXMINARAYAN PATEL VS	// 0 //	
47	D-CONTC/33922/2025	KARUNAKAR SAHOO VS SATYABRAT SAHU,IAS	ADV. VS	// 0 //	
48	D-CONTC/33924/2025 CONTC/3948/2025	AKSHAYA KUMAR DASH VS GIRISH S.N.,IAS	M/S MIHIR KANTA RATH VS	// 0 //	
49	D-CONTC/33925/2025	B.MOHAN RAO SUBUDHI VS RAJESH PRADHAN,DEO,BERHAMPUR,GANJAM	ADV. VS	// 0 //	
50	D-CONTC/33927/2025	JAGILI JENA VS SALINI PANDIT,IAS	ADV. VS	// 0 //	
51	D-CONTC/33928/2025	NILIMA RANI PANDIT VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY DEPTT. OF HIGHER EDUCATION.	SANDHYARANI PANI VS	// 0 //	AOR20230000010C202500058
52	D-CONTC/33930/2025	SUDHIR KANTA RATH VS ARAVIND AGRAWAL,COMMISSIONER CUM SECRETARY, DEPTT. OF HIGHER EDUCATION	SANDHYARANI PANI VS	// 0 //	AOR20230000010C202500059
53	D-CONTC/33932/2025	KAILASH CHANDRA MAHARANA VS SALINI PANDIT,IAS	ADV. VS	// 0 //	
54	D-CONTC/33939/2025	GOURI SHANKAR MAJHI VS KAILASH CHANDRA DAS,ORS	ADV. VS	// 0 //	
55	D-CONTC/33940/2025	TRILOCHAN MAJHI VS KAILASH CHANDRA DAS,ORS	ADV. VS	// 0 //	
56	D-CONTC/33941/2025	OM PRAKASH THAKUR VS KAILASH CHANDRA DAS,ORS	ADV. VS	// 0 //	
57	D-CONTC/33942/2025	JAY RAM MAJHI	ADV.	//	

ORISSA HIGH COURT

FILING REPORT AS ON :21/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
58	D-CONTC/33944/2025	KAILASH CHANDRA DAS,ORS SANGRAM KISHORE SAHOO	ADV.	//	
		VS	VS	()	
59	D-CONTC/33959/2025	MANSI NIMBHAL,IAS DILLIP KUMAR PATRA	ADV.	//	
		VS	VS	()	
60	D-CONTC/33975/2025	MAHESWAR SWAIN,IAS RATNAKAR TAREI	ADV	//	AOR20220003422C202500092
		VS	VS	()	
61	D-CONTC/33984/2025	VISHAL KUMAR DEV, PRINCIPAL SECRETARY GOVT. OF ODISHA SIDHARTHA SANKAR DAS	ADV.	//	
		VS	VS	()	
62	D-CONTC/34015/2025	ANU GARG,IAS ASWINI KUMAR MISHRA	ASHOK KUMAR SARANGI	//	
		VS	VS	()	
63	D-CONTC/34027/2025	SANJAY KUMAR SINGH,IAS RANJITA SAHOO	ADV.	//	
		VS	VS	()	
64	D-CONTR/25768/2025	PRAVAT KUMAR BEHERA,CDMO,BALASORE MANO RANJITA BEHERA	ADV.	//0	
		VS	VS	()	
65	D-CRLA/25718/2025	SHYAM LAL ORAM,IIC,NALCO NAGAR POLICE STATION,ANGUL MOHAN SAHU	MANAS KUMAR CHAND	//	KHAIRA /170 /2020
		VS	VS	()	
66	D-CRLA/25723/2025	STATE OF ODISHA P.SINU	KISHORE KUMAR MISHRA	//	SEA BEACH /197 /2019
		VS	VS	()	
67	D-CRLA/25766/2025	STATE OF ODISHA SAGAR MALIK	SK. ZAFARULLA	//	NAIKANI-DIHI /124 /2018
		VS	VS	()	
68	D-CRLMC/25669/2025	STATE OF ODISHA UMAKANTA KAR	BHARAT JALLI	//	VIGILANCE PS (BERHAMPUR) /24 /2005 AOD20240000581C202500123
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :21/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-CRLMC/25670/2025	STATE OF ODISHA(VIG.) SARAPANCH, OFFICE OF THE MALLIKAPADI GRAM PANCHAYAT	SWAGNATI KANHAR VS	// G.UDAYAGIRI /118 /2024 ()	AOR20220000053C202500093
70	D-CRLMC/25671/2025	STATE OF ODISHA SANTOSH RAY	HAREKRUSHNA BABU VS	// AINTHAPALI /116 /2025 ()	AOR20230001044C202500006
71	D-CRLMC/25672/2025	STATE OF ODISHA KHIROD SAHOO	PRIYA RANJAN SINGH VS	// MAHILA P.S. BUXIBAZAR /27 /2023 ()	
72	D-CRLMC/25674/2025	STATE OF ODISHA BIJAY @ BIJAYA TAKRI	AMIT KUMAR SAHU VS	// KORAPUT SADAR /66 /2020 ()	
73	D-CRLMC/25676/2025	STATE OF ODISHA GOPINATH PANGI	AMIT KUMAR SAHU VS	// POTTANGI /40 /2014 ()	
74	D-CRLMC/25694/2025	STATE OF ODISHA JATIA @ SURENDRA PATRA	AMARESH DAS VS	// CHAULIAGANJA /7 /2014 ()	
75	D-CRLMC/25713/2025	STATE OF ODISHA RAMESH CHANDRA BEHERA	SHISHIR KUMAR SAMAL VS	// CUTTACK VIGILANCE /24 /2016 ()	
76	D-CRLMC/25716/2025	STATE OF ODISHA(VIG.) BIJAYANANDA PANDA	LALIT KUMAR MAHARANA VS	// NARLA /83 /2016 ()	
77	D-CRLMC/25728/2025	STATE OF ODISHA GAYA @ GAYADHAR SAMAL @ RANJANKANTI SAMAL	ANANTA KUMAR MAJHI VS	// BALASORE SADAR /29 /2011 ()	
78	D-CRLMC/25730/2025	STATE OF ODISHA ATISH RANJAN ROUT	KAPILA CHARAN NAYAK VS	// SAHID NAGAR P.S. /436 /2024 ()	
79	D-CRLMC/25736/2025	STATE OF ODISHA BIBHUTI BHUSAN RAO	DILLIP KUMAR SAHU VS	// TUREIKELA /79 /2007 ()	AOR20220001727C202500102
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :21/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-CRLMC/25739/2025	NARENDRA CHAMPATI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /126 /2025 () //	
81	D-CRLMC/25740/2025	PRABHAT SAHOO VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	SARANAKUL /179 /2024 () //	
82	D-CRLMC/25770/2025	SANJIB APAT@SANJIP APAT VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	KINJIRKELA /59 /2019 () //	
83	D-CRLMC/25771/2025	SK.IMRAN @ SADDAM @ SK IBRAHIM VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /43 /2020 () //	
84	D-CRLMC/25773/2025	KAMADEV ROUTRAY @ RAUTARAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 () //	
85	D-CRLMC/25775/2025	KESHAB KHILLA VS STATE OF ODISHA	MANGU NANDY VS	CHITRAKONDA /155 /2023 () //	
86	D-CRLMC/25780/2025	ANAND SETH VS STATE OF ODISHA	KULDEEP MOHANTY VS	BARGARH /515 /2022 () //	AOD20240000012C202500181
87	D-CRLMC/25781/2025	RANJAN KUMAR DEHURY VS STATE OF ODISHA	PRAKASH CHANDRA MISHRA VS	NARASINGHPUR /56 /2017 () //	
88	D-CRLMC/25782/2025	LOKANATH SAMAL VS STATE OF ODISHA	NIRANJAN PANDA VS	MOHANA /33 /2012 () //	
89	D-CRLMP/25719/2025	NAKUL CHANDRA NAYAK VS STATE OF ODISHA	SAILABALA JENA VS	/ /0 () //	
90	D-CRLMP/25737/2025	JYOTIRMAYEE PARIDA VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	/ /0 () //	
91	D-CRLMP/25757/2025	CHANDRAKANTA SABAT		/ /0	

ORISSA HIGH COURT

FILING REPORT AS ON :21/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMP/25783/2025	MANMOHAN MALIK	SATYABRATA DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMP/25784/2025	GANGADHAR BEHERA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMP/25785/2025	DINESH KUMAR MAHANTA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMP/25786/2025	RASMI RANJAN PATTANAİK	KABIRAJ PRADHAN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMP/25787/2025	JAYANTA KUMAR BEJ	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMP/25788/2025	SAGAR KUMAR NAYAK	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMP/25789/2025	BINAYAKANT MISHRA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMP/25790/2025	RAGHUNATH PATRA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLREV/25715/2025	ANANTA PRABHA MOHANTY	PRAJNA PRIYAMBADA	CYBER CRIME AND ECO. OFFENCE, CUTTACK /11 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLREV/25744/2025	SAURAV RAIGURU	GOUTAM KUMAR ACHARYA(SR. ADV.)	/ /0	
		VS	VS	()	
		ANANYA MISHRA		//	
102	D-CRLREV/25750/2025	SAURAV RAIGURU	GOUTAM KUMAR ACHARYA(SR. ADV.)	/ /0	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :21/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-CRLREV/25760/2025	ANANYA MISHRA ASHA DEVI VS STATE OF ODISHA	SIDHARTHA DAS VS	// /0 0 //	
104	D-CRLREV/25769/2025	ADITYA KUMAR NAYAK VS CHANDRA SEKHAR MAHARANA	ASHOK KUMAR SARANGI VS	//0 0 //	
105	D-FAO/33963/2025	RAMESH BEHERA VS UNION OF INDIA	SUVEN KUMAR PANI VS	// 0 //	
106	D-MACA/33911/2025	ASHOK KUMAR MUDULI VS TARINISEN MOHANTY	PRADEEP KUMAR MISHRA VS	// 0 //	
107	D-MACA/33914/2025	SUJAYA KANDI VS SAKUNTALA KANDI	PRADEEP KUMAR MISHRA VS	// 0 //	
108	D-MACA/33950/2025	D.M., M/S. NATIONAL GENERAL INSURANCE CO. LTD. VS KAILASH CHAND MUNDHRA	PRADEEP KUMAR MAHALI VS	// 0 //	
109	D-MATA/33976/2025	MOHANISH PRATAP SINGH CHAUHAN VS MITASHA SINGH	SOUMYA MISHRA VS	// 0 //	
110	D-MATA/34011/2025	SUSHREE SMITA PANDA VS SUBHASIS PANIGRAHI	BIJAYA KUMAR RAGADA VS	// 0 //	
111	D-RPFAM/33908/2025	RASHMI RAJAN PRAHARAJ VS SHRABANI MOHAPATRA	PRATAP KUMAR NAYAK VS	// 0 //	AOD20240000581C202500122
112	D-RPFAM/33909/2025	SUSHANT @ SUSANTA KUMAR PRADHAN VS DEENAMANI PRADHAN	SANTOSH KUMAR MAHANTY VS	// 0 //	AOD20240000242C202500185
113	D-RPFAM/33947/2025	NIROJ KUMAR PANIGRAHY VS SUBHASHREE MOHANTY	SADAYA LAXMI PATNAIK VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :21/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-RSA/33962/2025	SANTOSH KUMAR SAHOO VS BISHNUPRIYA SAHOO	MAHESWAR MOHANTY VS	// 0 //	
115	D-RSA/34025/2025	SURESH BAGAR VS SUBHASINI RANA	SANTOSH KUMAR PANDA VS	// 0 //	
116	D-RVWPET/33965/2025	AVINASH ROUT VS STATE OF ODISHA	ADV. VS	// 0 //	
117	D-RVWPET/34006/2025	MANAGING COMMITTEE, GIRIDHARI PARBATI DEV VS STATE OF ODISHA	SIDHARTH SWAIN VS	// 0 //	
118	D-RVWPET/34008/2025	SURENDRA KUMAR GHADAI VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //	
119	D-RVWPET/34010/2025	MAMATA MOHAPATRA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //	
120	D-RVWPET/34014/2025	BASANTA KUMAR DAS VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //	
121	D-STREV/33991/2025	SENIOR DIVISIONAL ELECT. ENGINEER (OPERATION) VS STATE OF ODISHA	DEEPTI DAS VS	// 0 //	
122	D-STREV/33994/2025	SENIOR DIVISIONAL ELECT. ENGINEER (OPERATION) VS STATE OF ODISHA	DEEPTI DAS VS	// 0 //	
123	D-TRP(C)/33931/2025	MONIKA TRIPATHY VS RAKESH KUMAR TRIPATHY	RAMANIKANTA PATTNAIK VS	// 0 //	
124	D-TRP(C)/33982/2025	CHINMAYEE BEHERA VS BINOD KUMAR JENA	USHARANI PATI VS	// 0 //	
125	D-WA/33907/2025	STATE OF ODISHA	SABITA RANJAN PATTNAIK,A.G.A	//	LOD20240000172C202500354

ORISSA HIGH COURT

FILING REPORT AS ON :21/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
126	D-WA/33936/2025	KRIDAY REALITY PVT LTD. KRUSHNA CHANDRA PALEI	KSHIROD KUMAR ROUT	//	
		VS	VS	()	
127	D-WA/33937/2025	RAMESH CHANDRA MOHAPATRA ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SASWAT DAS	//	AOD20240000404C202500003
		VS	VS	()	
128	D-WA/33971/2025	ANUPAMA SWAIN AJAYA KUMAR NAYAK	DEEPAK KUMAR MOHAPATRA	//	AOD20250000560C202500017
		VS	VS	()	
129	D-WA/33973/2025	STATE OF ODISHA SMRUTI RANJAN MOHAPATRA	DEEPAK KUMAR MOHAPATRA	//	AOD20250000560C202500016
		VS	VS	()	
130	D-WA/33993/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000172C202500356
		VS	VS	()	
131	D-WA/33997/2025	SIBA PRASAD DUTTA STATE OF ODISHA	SANJAY RATH,A.G.A	//	LOD20240000194C202500371
		VS	VS	()	
132	D-WA/33998/2025	CHITTA RANJAN SETHI STATE OF ODISHA	SANJAY RATH,A.G.A	//	LOD20240000194C202500370
		VS	VS	()	
133	D-WA/34000/2025	LAL MOHAN SWAIN STATE OF ODISHA	SANJAY RATH,A.G.A	//	LOD20240000200C202500374
		VS	VS	()	
134	D-WA/34002/2025	KICHAKESWAR DAS STATE OF ODISHA	SANJAY RATH,A.G.A	//	LOD20240000172C202500355
		VS	VS	()	
135	D-WA/34005/2025	LALA BISWANTH RAY MANJUBALA DAS	SUSANTA KUMAR BARAL	//	AOR20220001297C202500221
		VS	VS	()	
136	D-WP(C)/33905/2025	THE BRANCH MANAGER, INDUSLND BANK, CUTTACK		//	
	WP(C)/23496/2025	BABA SIDHESWAR WSHG	SRINIVAS MOHANTY	//	AOR20230000802C202500069
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :21/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/33906/2025	STATE OF ODISHA HARMOHAN MANSINGH VS	MANOJ PANIGRAHI VS	// // ()	AOR20220001665C202500083
138	D-WP(C)/33910/2025	STATE OF ODISHA PRAMILA CHOUDHURY VS	SITANSU MOHAN SINGH VS	// // ()	
139	D-WP(C)/33912/2025	STATE OF ODISHA SOURA BISWAL VS	ULLASH CHANDRA MOHANTY VS	// // ()	
140	D-WP(C)/33913/2025 WP(C)/23487/2025	COMMISSIONER CUM SECY, HOME DEPT., BBSR UTTAM NAYAK VS	SANGRAM JENA VS	// // ()	
141	D-WP(C)/33915/2025	STATE OF ODISHA NITYANANDA BISWAL VS	ULLASH CHANDRA MOHANTY VS	// // ()	
142	D-WP(C)/33916/2025	COMMISSIONER CUM SECY, REVENUE AND DISASTER MANAGEMENT, GOVT. OF ODISHA DEBARAJ PALAKA VS	ULLASH CHANDRA MOHANTY VS	// // ()	
143	D-WP(C)/33917/2025	COMMISSIONER CUM SECY, HOME DEPT, GOVT OF ODISHA ASHOK RANJAN MOHANTY VS	DEEPAK KUMAR PANI VS	// // ()	AOR20220001490C202500020
144	D-WP(C)/33918/2025	ODISHA ELECTRICITY REGULATORY COMMISSION RABINDRANATH DIKHIT VS	KAMALAKANTA NAYAK VS	// // ()	
145	D-WP(C)/33919/2025	CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, BBSR RABINDRA KUMAR SAMAL VS	PRASANNA KUMAR ROUSTRAY VS	// // ()	
146	D-WP(C)/33920/2025	STATE OF ODISHA HIMANSU GIRI VS	SURESH CHANDRA PRADHAN VS	// // ()	AOR20220003509C202500051
147	D-WP(C)/33921/2025	STATE OF ODISHA ASHOK KUMAR ACHARYA VS	PRASANNA KUMAR ROUSTRAY VS	// // ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :21/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/33923/2025	SANJAY KUMAR AGRAWAL VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// () //	AOR20220001380C202500027
149	D-WP(C)/33926/2025 WP(C)/23481/2025	SUSANTA NAYAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //	
150	D-WP(C)/33929/2025 WP(C)/23482/2025	BAISHNABA HARIJAN VS STATE OF ODISHA	JAGADIP SAHOO VS	// () //	AOR20220003157C202500007
151	D-WP(C)/33933/2025	SANJAY KUMAR AGRAWAL VS STATE GOVERNMENT	SUBHAM AGRAWAL VS	// () //	AOR20220001380C202500028
152	D-WP(C)/33934/2025	MITRABHANU MISHRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// () //	AOR20220001583C202500050
153	D-WP(C)/33943/2025 WP(C)/23543/2025	TATA STEEL DOWNSTREAM PRODUCTS LTD., JAJPUR VS EMPLOYEES STATE INSURANCE CORPORATION, BBSR	ABHIRAM DITYA MISHRA VS	// () //	
154	D-WP(C)/33945/2025	URMILA MAJHI VS STATE OF ODISHA	JIBESH KUMAR PADHIARY VS	// () //	AOD20240000242C202500186
155	D-WP(C)/33946/2025	M/S. G.N.MOHANTY AND CO., BBSR VS COMMISSIONER (APPEALS), GST, CENTRAL EXCISE AND CUSTOMS, BBSR	CHITTA RANAJAN DAS VS	// () //	
156	D-WP(C)/33948/2025	MAHAMMAD YUSSUF VS STATE OF ODISHA	SUBASH CH PANI VS	// () //	
157	D-WP(C)/33949/2025 WP(C)/23547/2025	DEBASMITA PAHI VS INSPECTOR GENERAL OF REGISTRATION, ODISHA, CUTTACK	DEBAKANTA MOHANTY VS	// () //	
158	D-WP(C)/33952/2025	K.BHARAT RAO @ KALYAN BHARAT RAO VS THE SUB COLLECTOR,PURI	BIRAJA SANKAR MISHRA VS	// () //	
159	D-WP(C)/33953/2025	AMITA PRADHAN	DIPTI RANJAN SWAIN	//	

ORISSA HIGH COURT

FILING REPORT AS ON :21/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		EXECUTIVE ENGINEER (ELECT) TPCODL, CTC		//	
160	D-WP(C)/33954/2025	DIPTI GADISHYAM	CHITTA RANJAN LENKA	//	
		VS	VS	()	
		JAVULA @ J.HYMAVATHI		//	
161	D-WP(C)/33955/2025	LABJEE PATEL	SATYAJIT BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-WP(C)/33957/2025	M/S SANTOSH KUMAR JENA	GOURAV KUMAR ROY CHOUDHURY	//	AOR20220001523C202500104
		VS	VS	()	
		CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS		//	
163	D-WP(C)/33958/2025	BIJAYALAXMI PAL	SUDHANSHU SEKHAR PRATAP	//	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-WP(C)/33961/2025	ASHOK KUMAR BEHERA	SOMANATH NANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-WP(C)/33964/2025	KALIDAS BEHERA	LAXMIKANTA MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-WP(C)/33966/2025	PRATAP KUMAR PANI	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202500105
		VS	VS	()	
		THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS		//	
167	D-WP(C)/33967/2025	GANAPATI BEHERA	KRISHNA CHANDRA SAHU	//	AOD20250000180C202500144
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-WP(C)/33968/2025	SUKANTA MOHAPATRA	JITENDRA KUMAR MISHRA (2)	//	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-WP(C)/33969/2025	SIMANCHALA MISHRA	ARUN KUMAR ROUT	//	AOR20220002173C202500003
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-WP(C)/33970/2025	EMPLOYEES PROVIDENT FUND ORAGANISATION, NEW DELHI	SHANKAR PADHY	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :21/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/33972/2025	SUBASH CHANDRA PARIDA SUBAL KUMAR MOHANTY VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// // 0 //	
172	D-WP(C)/33974/2025	GADADHAR MOHAPATRA VS DIRECTOR GENERAL, RPF, RAILWAY BOARD	MANOJA KUMAR KHUNTIA VS RAIL BHAWAN, NEW DELHI	// // 0 //	
173	D-WP(C)/33978/2025	CHITTARANJAN PRADHAN VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// // 0 //	
174	D-WP(C)/33979/2025	BHOKARDHAN SAHU VS STATE OF ORISSA	BHASKAR SAMANTARAY VS	// // 0 //	
175	D-WP(C)/33980/2025	MADHABA CHARAN NAYAK VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// // 0 //	
176	D-WP(C)/33981/2025	SK.MOHAMMED ALI ZINNA VS STATE INFORMATION COMMISSIONER, ODISHA	PRIYA RANJAN MISHRA VS	// // 0 //	
177	D-WP(C)/33983/2025	KESHABA GUAL VS STATE OF ORISSA	BHASKAR SAMANTARAY VS	// // 0 //	
178	D-WP(C)/33985/2025	RADHESHYAM SAHU VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// // 0 //	
179	D-WP(C)/33986/2025	PANKANJ CHARAN NAYAK VS UNION OF INDIA	ASISH CHANDRA RATH VS	// // 0 //	
180	D-WP(C)/33987/2025	BHISHMA RAJ SAHU VS STATE OF ORISSA	BHASKAR SAMANTARAY VS	// // 0 //	
181	D-WP(C)/33988/2025	SAUKI BAG VS STATE OF ODISHA	ATUL TRIPATHY VS	// // 0 //	AOD20240000618C202500107

ORISSA HIGH COURT**FILING REPORT AS ON :21/08/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/33989/2025	GAYAMANI DEY VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //	
183	D-WP(C)/33990/2025	BHUBAN CHANDRA DEY VS STATE OF ODISHA	DEBASISH SAMAL VS	// 0 //	
184	D-WP(C)/33995/2025	CHITTA RANJAN PALEI VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //	
185	D-WP(C)/33996/2025	DHARMENDRA MANIK VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //	
186	D-WP(C)/33999/2025	KIRTAN NAIK VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //	
187	D-WP(C)/34001/2025	PADMABATI JENA VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	// 0 //	
188	D-WP(C)/34003/2025	SHREE SHYAM CONSTRUCTION,JHARSHUGUDA VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //	
189	D-WP(C)/34004/2025	AKSHAYA MAHAKUD VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// 0 //	
190	D-WP(C)/34009/2025	T. RESHMA DORA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
191	D-WP(C)/34012/2025	KASINATH PRADHAN VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //	
192	D-WP(C)/34013/2025	P.PRAKASH RAO VS THE COMMISSIONER , BERHAMPUR MUNICIPAL CORPORATION, GANJAM	MANAS KUMAR CHAND VS	// 0 //	
193	D-WP(C)/34016/2025	KUMAR SAHOO	MANOJ KUMAR PANDA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :21/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/34017/2025	NIRANJAN ROUTRAY	MANOJ KUMAR PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/34019/2025	SUREN MOHANTY@ SUREN KUMAR MOHANTY	MANOJ KUMAR PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/34020/2025	RANJAN MARTHA @ RANJAN KUMAR MARTHA	MANOJ KUMAR PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/34021/2025	HARBINDER SINGH DEENGRA	ABHISHEK DASH	//	
		VS	VS	()	
		THE REGISTRAR OF COMPANIES, CORPORATE BHAWAN, CDA, CUTTACK		//	
198	D-WP(C)/34023/2025	PRASANTA KUMAR BISWAL	AKSHAYA KUMAR JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/34024/2025	INFRASTRUCTURE WATCHDOG, NEW DELHI	DEBASISH HAZRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/34029/2025	RAJ KISHOR SAHOO	SASWATI MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/34030/2025	SUKANTI RATH	SUDHANSU SEKHAR JENA	//	
		VS	VS	()	
		JAYARAM MOHAPATRA		//	
202	D-WP(C)/34032/2025	SITANSHU PANI	BIPLABA P.B. BAHALI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-WPCRL/25721/2025	BASANTI MALLICK	SAMARENDRA BAHADUR	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-ABLAPL/25668/2025	PRADEEP KUMAR MAHALIK	SAMBIT SAMAL	BHANJPUR /237 /2025	AOR20220001236C202500001
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :21/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-ABLAPL/25677/2025	STATE OF ODISHA GIRIDHARI SINGH VS	ALOK KUMAR MOHAPATRA VS	// PURIGHAT /285 /2025 ()	
206	D-ABLAPL/25678/2025	STATE OF ODISHA DINESH KUMAR ROUTARAY VS	AMITAV TRIPATHY VS	// BOLAGARH P.S. /175 /2025 ()	
207	D-ABLAPL/25679/2025	STATE OF ODISHA NUNU DAS @ CHHOTU DAS @ SRIKANTA KUMAR DAS VS	SURESH PRASAD DASH VS	// GANGAPUR (BHANJANAGAR) /438 /2024 ()	AOD20250000916C202500010
208	D-ABLAPL/25680/2025	STATE OF ODISHA RAJAN KUMAR NAYAK @ RAJAN NAYAK VS	ALOK KUMAR MOHAPATRA VS	// PURIGHAT /285 /2025 ()	
209	D-ABLAPL/25681/2025	STATE OF ODISHA JAYANTI SINGH VS	ALOK KUMAR MOHAPATRA VS	// PURIGHAT /285 /2025 ()	
210	D-ABLAPL/25682/2025	STATE OF ODISHA ANUP MOHANTY VS	AMITAV TRIPATHY VS	// NIHALPRASAD /199 /2025 ()	
211	D-ABLAPL/25683/2025	STATE OF ODISHA PUSPANJALI SINGH VS	ALOK KUMAR MOHAPATRA VS	// PURIGHAT /285 /2025 ()	
212	D-ABLAPL/25684/2025	STATE OF ODISHA ROHIT SHARMA @ SANU SHARMA VS	ALOK KUMAR MOHAPATRA VS	// PURIGHAT /285 /2025 ()	
213	D-ABLAPL/25685/2025	STATE OF ODISHA SUKASA MAJHI VS	SUCHIT KUMAR NAYAK VS	// MOHANA /2 /2022 ()	
214	D-ABLAPL/25686/2025	STATE OF ODISHA GITANJALI JEE VS	ALOK KUMAR MOHAPATRA VS	// PURIGHAT /285 /2025 ()	
215	D-ABLAPL/25687/2025	STATE OF ODISHA SUKASA MAJHI VS	SUCHIT KUMAR NAYAK VS	// MOHANA /254 /2021 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :21/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-ABLAPL/25690/2025	TILESWAR BAGHA @ DILESWAR BAG VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /202 /2025 () //	
217	D-ABLAPL/25693/2025	NRUSINGH CHARAN PRADHAN @ KUNU PRADHAN VS STATE OF ODISHA	LAXMIDHAR DASH VS	PURI SADAR /85 /2023 () //	
218	D-ABLAPL/25695/2025	SHIRISH CHANDRA MOHANTA @ SIRISH CHANDRA MOHANTA VS STATE OF ODISHA	MOHANTA MOHANTA VS	BARIPADA TOWN /468 /2025 () //	
219	D-ABLAPL/25697/2025	JUGOJYOTI CHAND VS STATE OF ODISHA	ASIT KUMAR JENA VS	KAMARDA /74 /2021 () //	
220	D-ABLAPL/25698/2025	NITAI @ NITAI PAD SARKAR VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJNAGAR /169 /2025 () //	
221	D-ABLAPL/25699/2025	DILLIP KUMAR CHHOTARAY VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	JATNI P.S. /380 /2025 () //	
222	D-ABLAPL/25700/2025	SUBRAT KUMAR BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /181 /2024 () //	
223	D-ABLAPL/25701/2025	RANU SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /357 /2025 () //	
224	D-ABLAPL/25703/2025	SAMBIT SUTAR VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	PARADEEP /158 /2025 () //	
225	D-ABLAPL/25704/2025	BALAKRUSHNA POLAI VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	BADABAZAR /280 /2025 () //	
226	D-ABLAPL/25707/2025	KSHIROD KUMAR RAJ VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BONTH /28 /2025 () //	
227	D-ABLAPL/25709/2025	PRABIN MALIK	BIKASH CHANDRA PARIJA	DHENKANAL SADAR /547 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :21/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
228	D-ABLAPL/25712/2025	SWADHIN KUMAR ROUT	RAMAKANTA PANDA	CRR1 /206 /2025	AOD20240000348C202500027
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-ABLAPL/25714/2025	BHARATI MALLIK	PRADIPTA BEURA	GONDIA /8 /2019	AOD20220004020C202500042
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-ABLAPL/25717/2025	ASHUTOSH SAHOO	SOUMYA JYOTI BISWAL	MANGALA BAG /300 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-ABLAPL/25722/2025	AMAR PRADHAN	SANJIT MISHRA	MARINE PENTHAKATA /71 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-ABLAPL/25725/2025	GAJAPATI KANHAR	JNYANANANDA PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-ABLAPL/25726/2025	DUKHABANDHU PAL @ DHUKHABANDHU PAL	LAXMIDHAR MAHAPATRA	PARADEEP /220 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-ABLAPL/25727/2025	SANJULATA CHHOTRAY	PRINOY MOHANTY	JODAPADAR /137 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-ABLAPL/25729/2025	BHARAT PRADHAN	DEBA KUMAR RATH	BHARATPUR PS /419 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-ABLAPL/25731/2025	BALARAM DAS	ARUN KUMAR BEHERA	CHANDIPUR /103 /2025	AOR20220003422C202500091
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-ABLAPL/25735/2025	BIJAYA KUMAR PANDA	ACHYUTANANDA PATTANAIAK	BHARATPUR PS /470 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-ABLAPL/25741/2025	ASHISH KUMAR GOMANGO @ ASISH GAMANGO	CHHABI BEHERA	MOHANA /103 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :21/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-ABLAPL/25745/2025	STATE OF ODISHA MANASI NAIK @ MANA NAIK VS	BIKASH CHANDRA PARIJA VS	// DHENKANAL TOWN /92 /2025 ()	
240	D-ABLAPL/25746/2025	STATE OF ODISHA LAMBODAR RANA VS	SOUBHAGYA KUMAR RATH VS	// S.P.(CID-CRL),CUTTACK /5 /2023 ()	AOR20220004309C202500045
241	D-ABLAPL/25749/2025	STATE OF ODISHA CHANDIA @ CHANDAN PERAI VS	SOUBHAGYA KUMAR DASH VS	// JAJPUR ROAD /479 /2025 ()	AOR20220001631C202500222
242	D-ABLAPL/25758/2025	STATE OF ODISHA BIJAY KUMAR SAHOO VS	SUNIL KUMAR PANDA VS	// N.T.P.C. /140 /2025 ()	
243	D-ABLAPL/25759/2025	STATE OF ODISHA NAGENDRA NATH SAHOO VS	BYOMAKESH TRIPATHY VS	// //0 ()	
244	D-ABLAPL/25761/2025	STATE OF ODISHA SUBASH CHANDRA PATRA VS	BYOMAKESH TRIPATHY VS	// //0 ()	
245	D-ABLAPL/25762/2025	STATE OF ODISHA BHAGBATI TANTI VS	SUNIL KUMAR PANDA VS	// BRAJARAJNAGAR /189 /2025 ()	
246	D-ABLAPL/25763/2025	STATE OF ODISHA SUSAMA BARIK VS	ANUPAM DASH VS	// SATYABADI /253 /2025 ()	
247	D-ABLAPL/25772/2025	STATE OF ODISHA RAJA ROUT @ DEBASISH ROUT VS	SUNIL KUMAR PANDA VS	// MOTANGA /239 /2025 ()	
248	D-ABLAPL/25774/2025	STATE OF ODISHA DILLIP KUMAR SINGH VS	ALOK KUMAR MOHAPATRA VS	// PURIGHAT /285 /2025 ()	
249	D-ABLAPL/25777/2025	STATE OF ODISHA GAJENDRA SETHI VS	PARSURAM PANDA VS	// MARINE CHUDAMANI /43 /2025 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :21/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-ABLAPL/25778/2025	BASUDEV PATRA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /202 /2025 () //	
251	D-ABLAPL/25779/2025	KALIA @ SANJAYA MALLIK VS STATE OF ODISHA	KULDEEP MOHANTY VS	CHANDIPUR /70 /2025 () //	AOD20240000012C202500180

ORISSA HIGH COURT

MISC CASES FILED on :21/08/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBA/34026/2025 ARBA/ /	M/S STRIDE HOSPITAL PVT. LTD., BBSR MP	ARYA TRIPATHY	15/2025
2	D-STREV/33991/2025 STREV/ /	SENIOR DIVISIONAL ELECT. ENGINEER (OPERATION) EAST COAST RAILWAY, SAMBALPUR MP		60/2025
3	D-STREV/33991/2025 STREV/ /	SENIOR DIVISIONAL ELECT. ENGINEER (OPERATION) EAST COAST RAILWAY, SAMBALPUR MP		61/2025
4	D-STREV/33994/2025 STREV/ /	SENIOR DIVISIONAL ELECT. ENGINEER (OPERATION) EAST COAST RAILWAY, SAMBALPUR MP		62/2025
5	D-STREV/33994/2025 STREV/ /	SENIOR DIVISIONAL ELECT. ENGINEER (OPERATION) EAST COAST RAILWAY, SAMBALPUR MP		63/2025
6	D-JCRLA/31774/2024 JCRLA/168/2024	SURYA SAHOO@SURYAMANI@SUJAN MP	BHAKTISUDHA SAHOO (A.C.)	213/2025
7	D-JCRLA/6948/2025 JCRLA/31/2025	KUNA DALEI MP	SASMITA NANDA	214/2025
8	D-JCRLA/6948/2025 JCRLA/31/2025	KUNA DALEI MP	ADV.	215/2025
9	D-JCRLA/17389/2024 JCRLA/89/2024	SALAMAT SHAH MP	ADV.	216/2025
10	D-JCRLA/17389/2024 JCRLA/89/2024	SALAMAT SHAH MP	ADV.	217/2025
11	D-CONTC/23525/2025 CONTC/2806/2025	SOUBHAGYA RANJAN DAS MP	MAHENDRA KUMAR SAHOO , S.S.PATRA, MANOJ KUMAR KHUNTIA	302/2025
12	D-CONTC/23606/2025 CONTC/2648/2025	SHREE BALAJI ENGICONS PVT.LTD. MP	SUVENDU KUMAR SETHI	303/2025
13	D-CONTC/45024/2024 CONTC/7486/2024	TULASI JENA MP	PRAFULLA KUMAR MOHAPATRA	304/2025
14	D-CONTC/34015/2025 CONTC/ /	ASWINI KUMAR MISHRA MP	ASHOK KUMAR SARANGI	305/2025
15	D-RVWPET/34006/2025 RVWPET/ /	MANAGING COMMITTEE, GIRIDHARI PARSADA BHILAI HIGH SCHOOL, JAJPUR MP	SIDHARTHA SWAIN	335/2025
16	D-RVWPET/34008/2025 RVWPET/ /	SURENDRA KUMAR GHADAI MP	SIDHARTHA SWAIN	336/2025
17	D-RVWPET/34010/2025 RVWPET/ /	MAMATA MOHAPATRA MP	SIDHARTHA SWAIN	337/2025
18	D-RVWPET/34014/2025 RVWPET/ /	BASANTA KUMAR DAS MP	SIDHARTHA SWAIN	338/2025
19	D-RPFAM/33908/2025 RPFAM/ /	RASHMI RAJAN PRAHARAJ MP	PRATAP KUMAR NAYAK	370/2025
20	D-RPFAM/33909/2025 RPFAM/ /	SUSHANT @ SUSANTA KUMAR PRADHANSANTOSH KUMAR MAHANTY MP		371/2025
21	D-RPFAM/33947/2025 RPFAM/ /	NIROJ KUMAR PANIGRAHY MP	SADAYA LAXMI PATNAIK	372/2025
22	D-RPFAM/33947/2025 RPFAM/ /	NIROJ KUMAR PANIGRAHY MP	SADAYA LAXMI PATNAIK	373/2025
23	D-CMAPL/33935/2025 CMAPL/ /	LINGARAJ BASANTARA MP	KSHIROD KUMAR ROUT	441/2025
24	D-CMAPL/33938/2025 CMAPL/ /	KHAGESWAR SAHU MP	KSHIROD KUMAR ROUT	442/2025
25	D-CMAPL/30862/2025 CMAPL/265/2025	RITESH BERA MP	RAMAKANTA SARANGI	443/2025
26	D-CMAPL/122/2017	BAURIBANDHU BEHERA	M/S.BHAKTAHARI MOHANTY	

	CMAPL/122/2017	MP		444/2025
27	D-MATA/33976/2025 MATA/ /	MOHANISH PRATAP SINGH CHAUHAN MP	SOUMYA MISHRA	458/2025
28	D-MATA/277/2023 MATA/277/2023	SORUP KUMAR PARIDA MP	SUBHASISH DAS	459/2025
29	D-MATA/34011/2025 MATA/ /	SUSHREE SMITA PANDA MP	BIJAYA KUMAR RAGADA	460/2025
30	D-FAO/27715/2025 FAO/323/2025	ANTARYAMI BEHERA MP	BISWAJIT MOHANTY	768/2025
31	D-FAO/30/2021 FAO/30/2021	M.C. OF SANYASI UCHA VIDYAPITHA (HIGH SCHOOL) MP		769/2025
32	D-FAO/30/2021 FAO/30/2021	M.C. OF SANYASI UCHA VIDYAPITHA (HIGH SCHOOL) MP		770/2025
33	D-FAO/32040/2025 FAO/ /	THE D.M. LEGAL, M/S. SHRI RAM GENERAL STORES, RAJASTHAN MP	GIRISH RAJESH KUMAR DUTTA, RAJASTHAN	771/2025
34	D-CRLREV/37938/2024 CRLREV/730/2024	RAMA CHANDRA BEHERA MP	PRASANTA KUMAR NANDA	848/2025
35	D-CRLREV/25715/2025 CRLREV/ /	ANANTA PRABHA MOHANTY MP	PRAJNA PRIYAMBADA	849/2025
36	D-CRLREV/25744/2025 CRLREV/ /	SAURAV RAIGURU MP	GOUTAM KUMAR ACHARYA(SR. ADV.)	850/2025
37	D-CRLREV/25750/2025 CRLREV/ /	SAURAV RAIGURU MP	GOUTAM KUMAR ACHARYA(SR. ADV.)	851/2025
38	D-CRLREV/25769/2025 CRLREV/ /	ADITYA KUMAR NAYAK MP	ASHOK KUMAR SARANGI	852/2025
39	D-BLAPL/7580/2025 BLAPL/2909/2025	ADU MALLICK @ MUDULI MP		875/2025
40	D-BLAPL/14568/2025 BLAPL/5103/2025	BIJAYA KUMAR CHHURA MP	JNYANANANDA PANDA	876/2025
41	D-BLAPL/23724/2025 BLAPL/8283/2025	KELU CHARAN BEHERA @ KALU @ CHITTOOR MP	BARUN JAIN PATIL NAIK	877/2025
42	D-RSA/214/2002 RSA/214/2002	MAYADHAR MURMU@MAJHI MP	M/S.SUSANTA KUMAR DASH	1195/2025
43	D-RSA/214/2002 RSA/214/2002	MAYADHAR MURMU@MAJHI MP	M/S.SUSANTA KUMAR DASH	1196/2025
44	D-RSA/214/2002 RSA/214/2002	MAYADHAR MURMU@MAJHI MP	M/S.SUSANTA KUMAR DASH	1197/2025
45	D-RSA/31/2003 RSA/31/2003	CHANDRAMANI SAHOO MP	NARAYAN PRASAD PARIJA	1198/2025
46	D-RSA/31/2003 RSA/31/2003	CHANDRAMANI SAHOO MP	M/S.N.P.PARIJA	1199/2025
47	D-RSA/31/2003 RSA/31/2003	CHANDRAMANI SAHOO MP	M/S.N.P.PARIJA	1200/2025
48	D-RSA/187/2023 RSA/187/2023	ASWINI KUMAR NAIK MP	PRASANT KUMAR KHUNTIA	1201/2025
49	D-RSA/188/2023 RSA/188/2023	ASWINI KUMAR NAIK MP	PRASANT KUMAR KHUNTIA	1202/2025
50	D-RSA/189/2023 RSA/189/2023	ASWINI KUMAR NAIK MP	PRASANT KUMAR KHUNTIA	1203/2025
51	D-RSA/17/2020 RSA/17/2020	SITIKANTHA BARIK MP	SUMITRA MOHANTY	1204/2025
52	D-RSA/17/2020 RSA/17/2020	SITIKANTHA BARIK MP	SUMITRA MOHANTY	1205/2025
53	D-RSA/17/2020 RSA/17/2020	SITIKANTHA BARIK MP	SUMITRA MOHANTY	1206/2025
54	D-RSA/43/2022 RSA/43/2022	PRAFULLA KUMARI KHORA MP	PRAFULLA KUMAR RATH	1207/2025
55	D-RSA/34025/2025 RSA/ /	SURESH BAGAR MP	SANTOSH KUMAR PANDA	1208/2025
56	D-CMP/30906/2025 CMP/1169/2025	MINA DASH MP	AMITABH PRADHAN	1319/2025
57	D-CMP/16070/2025 CMP/618/2025	KUMARI KALYANI GAJAPATI MP	PRASANNA KUMAR MISHRA	1320/2025

58	D-CMP/33951/2025 CMP/ /	PITABASA SETHI MP	SRIKANTA KUMAR SETHY	1321/2025
59	D-CMP/33956/2025 CMP/ /	SANTANU KUMAR NAYAK MP	PRAKASH CHANDRA MISHRA	1322/2025
60	D-CMP/33977/2025 CMP/ /	NITYANANDA DEY MP	DWARIKA PRASAD MOHANTY	1323/2025
61	D-CMP/33992/2025 CMP/ /	PRAFULLA KUMAR PANDA MP	KISHORE CHANDRA SATAPATHY	1324/2025
62	D-CMP/34018/2025 CMP/ /	BISWANATH NAYAK MP	SAIBRATA RATH	1325/2025
63	D-CMP/34028/2025 CMP/ /	HEMA PRADHAN MP	BHASKAR CHANDRA PANDA	1326/2025
64	D-CMP/34031/2025 CMP/ /	KUMUDA DIP MP	LAXMINARAYAN PATEL	1327/2025
65	D-ABLAPL/14432/2025 ABLAPL/5772/2025	SUBRAT KUMAR BEHERA @ BUBUNA MP		1556/2025
66	D-ABLAPL/20863/2025 ABLAPL/8285/2025	MANOJ KUMAR SETHI @ PAPU SETHI MP		1557/2025
67	D-ABLAPL/12754/2025 ABLAPL/4952/2025	PABITRA BEHERA @ NABINA MP		1558/2025
68	D-ABLAPL/15730/2025 ABLAPL/6291/2025	PRAVAT KUMAR SAHOO MP		1559/2025
69	D-ABLAPL/23422/2025 ABLAPL/9223/2025	SUDARSAN JENA MP	KAUSHAL HUSSAIN	1560/2025
70	D-ABLAPL/13912/2025 ABLAPL/5449/2025	KESHAV SHARMA MP		1561/2025
71	D-ABLAPL/13914/2025 ABLAPL/5452/2025	TRINATH BISWAL MP		1562/2025
72	D-ABLAPL/13910/2025 ABLAPL/5490/2025	ANUP SINGH MP		1563/2025
73	D-ABLAPL/13908/2025 ABLAPL/5503/2025	ANUJ KUMAR JHA MP		1564/2025
74	D-ABLAPL/22791/2025 ABLAPL/8959/2025	NIRANJAN PANDA MP		1565/2025
75	D-MACA/33911/2025 MACA/ /	ASHOK KUMAR MUDULI MP	PRADEEP KUMAR MISHRA	2140/2025
76	D-MACA/33911/2025 MACA/ /	ASHOK KUMAR MUDULI MP	PRADEEP KUMAR MISHRA	2141/2025
77	D-MACA/33914/2025 MACA/ /	SUJAYA KANDI MP	PRADEEP KUMAR MISHRA	2142/2025
78	D-MACA/32220/2025 MACA/ /	NEW INDIA ASSURANCE CO. LTD.,KHORDA MP	DEBLOY DASMOHAPATRA	2143/2025
79	D-MACA/32519/2025 MACA/ /	LEGAL MANAGER, MAGMA HDI GENERAL INSURANCE CO.LTD., BARGARH MP	CHINSAKSHI DUTTA, BBSR	2144/2025
80	D-MACA/27182/2025 MACA/ /	ORIENTAL INSURANCE CO.LTD., BARGARH MP	CHIRIJA PRASAD DUTTA	2145/2025
81	D-MACA/32465/2025 MACA/ /	LAGAL MANAGER, MAGMA HDI GENERAL INSURANCE CO.LTD., BARGARH MP	CHINSAKSHI DUTTA, BBSR	2146/2025
82	D-MACA/33950/2025 MACA/ /	D.M., M/S. NATIONAL GENERAL INSURANCE CO.LTD., KANGAL MP	PEASANT KANGAL MAHALI	2147/2025
83	D-CRLMC/24159/2025 CRLMC/3198/2025	SONU @ SK.AMIR BUX MP	RAMESH CHANDRA MAHARANA	2319/2025
84	D-CRLMC/25669/2025 CRLMC/ /	UMAKANTA KAR MP	BHARAT JALLI	2319/2025
85	D-CRLMC/25672/2025 CRLMC/ /	KHIROD SAHOO MP	PRIYA RANJAN SINGH	2320/2025
86	D-CRLMC/23450/2025 CRLMC/2999/2025	PANCHANAN KANHAR MP		2321/2025
87	D-CRLMC/25716/2025 CRLMC/ /	BIJAYANANDA PANDA MP	LALIT KUMAR MAHARANA	2322/2025
88	D-CRLMC/16990/2025 CRLMC/2030/2025	BHARAT JENA MP		2323/2025
89	D-CRLMC/25730/2025	ATISH RANJAN ROUT	KAPILA CHARAN NAYAK	

	CRLMC/ /	MP		2324/2025
90	D-CRLMC/25740/2025	PRABHAT SAHOO	DEEPAK RANJAN SUNDARAY	
	CRLMC/ /	MP		2325/2025
91	D-CRLMC/24625/2025	RAJENDRA KUMAR SAMARTHA @ RAJENDRA SAMARTHA		
	CRLMC/3205/2025	MP		2326/2025
92	D-CRLMC/25771/2025	SK.IMRAN @ SADDAM @ SK IBRAHIM	AMLAN SHAKTI PAUL	
	CRLMC/ /	MP		2327/2025
93	D-CRLMC/25773/2025	KAMADEV ROURAY @ RAUTARAY	SANJIB KUMAR BHANJADEO	
	CRLMC/ /	MP		2328/2025
94	D-CRLA/982/2022	SURAJ SINGH	MR.SURYAKANTA DAS MOHAPATRA, R.DAS MOHAPATRA, K.MOHA	
	CRLA/982/2022	MP		2339/2025
95	D-CRLA/705/2018	CHITRASENA MALLICK	M/S.MANOJ.K.PATI,R.MOHAPATRA,PRASANTA KU SATAPATHY	
	CRLA/705/2018	MP		2340/2025
96	D-CRLA/6326/2024	KUNA @ SAROJ KUMAR NAYAK	BIBHUTI RANJAN MOHANTY	
	CRLA/278/2024	MP		2341/2025
97	D-CRLA/25718/2025	MOHAN SAHU	MANAS KUMAR CHAND	
	CRLA/ /	MP		2342/2025
98	D-CRLA/25718/2025	MOHAN SAHU	MANAS KUMAR CHAND	
	CRLA/ /	MP		2343/2025
99	D-CRLA/25723/2025	P.SINU	KISHORE KUMAR MISHRA	
	CRLA/ /	MP		2344/2025
100	D-CRLA/25723/2025	P.SINU	KISHORE KUMAR MISHRA	
	CRLA/ /	MP		2345/2025
101	D-CRLA/964/2023	BABU@RAJENDRA NAYAK	ANIRUDHA DAS	
	CRLA/964/2023	MP		2346/2025
102	D-CRLA/258/2023	BIKI@PRASANTA KUMAR SAHU	SUDEEP KUMAR SARANGI, M/S. ASHOK KU. SARANGI	
	CRLA/258/2023	MP		2347/2025
103	D-CRLA/25766/2025	SAGAR MALIK	SK. ZAFARULLA	
	CRLA/ /	MP		2348/2025
104	D-CRLA/25766/2025	SAGAR MALIK	SK. ZAFARULLA	
	CRLA/ /	MP		2349/2025
105	D-CRLA/25766/2025	SAGAR MALIK	SK. ZAFARULLA	
	CRLA/ /	MP		2350/2025
106	D-CRLA/25766/2025	SAGAR MALIK	SK. ZAFARULLA	
	CRLA/ /	MP		2351/2025
107	D-WA/33907/2025	STATE OF ODISHA	SABITA RANJAN PATTNAIK,A.G.A	
	WA/ /	MP		3713/2025
108	D-WA/33907/2025	STATE OF ODISHA	SABITA RANJAN PATTNAIK,A.G.A	
	WA/ /	MP		3714/2025
109	D-WA/33907/2025	STATE OF ODISHA	SABITA RANJAN PATTNAIK,A.G.A	
	WA/ /	MP		3715/2025
110	D-WA/36419/2024	CHINMAY RANJAN DASH	ANUP UDAYA SENAPATI, MR.BHABANI SHANKAR RAYGURU	
	WA/2644/2024	MP		3716/2025
111	D-WA/33937/2025	ODISHA UNIVERSITY OF AGRICULTURE AND FISHERY TECHNOLOGY		
	WA/ /	MP		3717/2025
112	D-WA/33937/2025	ODISHA UNIVERSITY OF AGRICULTURE AND FISHERY TECHNOLOGY		
	WA/ /	MP		3718/2025
113	D-WA/28671/2025	NIHAR RANJAN BISWAL	PRASANNA KUMAR MISHRA	
	WA/1249/2025	MP		3719/2025
114	D-WA/33971/2025	AJAYA KUMAR NAYAK	RINTU NAYAK	
	WA/ /	MP		3720/2025
115	D-WA/33973/2025	SMRUTI RANJAN MOHAPATRA	DEEPAK KUMAR MOHAPATRA	
	WA/ /	MP		3721/2025
116	D-WA/33993/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		3722/2025
117	D-WA/33993/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		3723/2025
118	D-WA/1780/2022	STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S AND ME)	
	WA/1780/2022	MP		3724/2025
119	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		3725/2025
120	D-WA/33997/2025	STATE OF ODISHA	SANJAY RATH,A.G.A	
	WA/ /	MP		3726/2025

121	D-WA/33997/2025 WA/ /	STATE OF ODISHA MP	SANJAY RATH,A.G.A	3727/2025
122	D-WA/33998/2025 WA/ /	STATE OF ODISHA MP	SANJAY RATH,A.G.A	3728/2025
123	D-WA/33998/2025 WA/ /	STATE OF ODISHA MP	SANJAY RATH,A.G.A	3729/2025
124	D-WA/34000/2025 WA/ /	STATE OF ODISHA MP	SANJAY RATH,A.G.A	3730/2025
125	D-WA/34000/2025 WA/ /	STATE OF ODISHA MP	SANJAY RATH,A.G.A	3731/2025
126	D-WA/34002/2025 WA/ /	STATE OF ODISHA MP	SANJAY RATH,A.G.A	3732/2025
127	D-WA/34002/2025 WA/ /	STATE OF ODISHA MP	SANJAY RATH,A.G.A	3733/2025
128	D-WA/34005/2025 WA/ /	MANJUBALA DAS MP	SUSANTA KUMAR BARAL	3734/2025
129	D-WA/34005/2025 WA/ /	MANJUBALA DAS MP	SUSANTA KUMAR BARAL	3735/2025
130	D-WP(C)/32712/2025 WP(C)/22750/2025	HARIPRIYA MALLICK MP		14261/2025
131	D-WP(C)/23651/2025 WP(C)/16242/2025	ABINASH MISHRA MP	ABHAS MOHANTY	14262/2025
132	D-WP(C)/23651/2025 WP(C)/16242/2025	ABINASH MISHRA MP	PRINCE PATNIK	14263/2025
133	D-WP(C)/21854/2025 WP(C)/15086/2025	PHIROJ KUMAR MAHAPATRA MP	GYANA RANJAN SETHI	14264/2025
134	D-WP(C)/21854/2025 WP(C)/15086/2025	PHIROJ KUMAR MAHAPATRA MP	KUNAL KUMAR SWAIN	14265/2025
135	D-WP(C)/23850/2025 WP(C)/16409/2025	RAKESH KUMAR BARICK MP	KUNAL KUMAR SWAIN	14266/2025
136	D-WP(C)/33905/2025 WP(C)/23496/2025	BABA SIDHESWAR WSHG MP	SRINIVAS MOHANTY	14267/2025
137	D-WP(C)/12333/2025 WP(C)/8819/2025	DR SWAPNA SARIT MP	AVIJIT MISHRA	14268/2025
138	D-WP(C)/33912/2025 WP(C)/ /	SOURA BISWAL MP	ULLASH CHANDRA MOHANTY	14269/2025
139	D-WP(C)/33913/2025 WP(C)/23487/2025	UTTAM NAYAK MP	SANGRAM JENA	14270/2025
140	D-WP(C)/33916/2025 WP(C)/ /	DEBARAJ PALAKA MP	ULLASH CHANDRA MOHANTY	14271/2025
141	D-WP(C)/30302/2025 WP(C)/ /	BHAGABAN CHOUDHURY MP	GOUTAM MISHRA	14272/2025
142	D-WP(C)/33917/2025 WP(C)/ /	ASHOK RANJAN MOHANTY MP	DEEPAK KUMAR PANI	14273/2025
143	D-WP(C)/50260/2024 WP(C)/30484/2024	DEBENDRA KUMAR MISHRA MP	TANMAY MISHRA	14274/2025
144	D-WP(C)/50260/2024 WP(C)/30484/2024	DEBENDRA KUMAR MISHRA MP	TANMAY MISHRA	14275/2025
145	D-WP(C)/33926/2025 WP(C)/23481/2025	SUSANTA NAYAK MP	SUKANTA KUMAR DALAI	14276/2025
146	D-WP(C)/30753/2025 WP(C)/21467/2025	GHANTESWARI CARRIERS, SAMBALPUR MP	M/S. DILLIP KUMAR RAY	14277/2025
147	D-WP(C)/33929/2025 WP(C)/23482/2025	BAISHNABA HARIJAN MP	JAGADIP SAHOO	14278/2025
148	D-WP(C)/28235/2025 WP(C)/19766/2025	KRUSHNA CHANDRA PRADHAN MP		14279/2025
149	D-WP(C)/11237/2022 WP(C)/11237/2022	M/S.LAXMI RICE MILL,BALASORE MP	APARESH BHOI,SHASHANKA SEKHAR PATRA	14280/2025
150	D-WP(C)/33943/2025 WP(C)/23543/2025	TATA STEEL DOWNSTREAM PRODUCTS LTD, MP	LADITJAMMISHRA	14281/2025
151	D-WP(C)/5549/2025 WP(C)/4610/2025	SRIMATI DAS MP	NIRANJAN LENKA	14282/2025
152	D-WP(C)/23948/2025	BISWAJIT PARIJA	SUNKURU SUDHAKAR RAO(SR.ADV)	

	WP(C)/18299/2025	MP		14283/2025
153	D-WP(C)/33839/2025 WP(C)/ /	RAMJEE YUBAK SANGHA, BOLANGIR MP	RABINDRA KUMAR SAHOO	14284/2025
154	D-WP(C)/33949/2025 WP(C)/23547/2025	DEBASMITA PAHI MP	DEBAKANTA MOHANTY	14285/2025
155	D-WP(C)/29636/2025 WP(C)/20822/2025	GOPAL CHANDRA MOHARANA MP		14286/2025
156	D-WP(C)/29644/2025 WP(C)/20802/2025	GOPAL CHANDRA MOHARANA MP		14287/2025
157	D-WP(C)/21938/2024 WP(C)/12549/2024	DR. GANGADHAR NAYAK MP		14288/2025
158	D-WP(C)/21903/2024 WP(C)/12570/2024	DR. GANGADHAR NAYAK MP		14289/2025
159	D-WP(C)/33953/2025 WP(C)/ /	AMITA PRADHAN MP	DIPTI RANJAN SWAIN	14290/2025
160	D-WP(C)/33954/2025 WP(C)/ /	DIPTI GADISHYAM MP	CHITTA RANJAN LENKA	14291/2025
161	D-WP(C)/33955/2025 WP(C)/ /	LABJEE PATEL MP	SATYAJIT BEHERA	14292/2025
162	D-WP(C)/33958/2025 WP(C)/ /	BIJAYALAXMI PAL MP	SUDHANSHU SEKHAR PRATAP	14293/2025
163	D-WP(C)/33961/2025 WP(C)/ /	ASHOK KUMAR BEHERA MP	SOMANATH NANDA	14294/2025
164	D-WP(C)/33957/2025 WP(C)/ /	M/S SANTOSH KUMAR JENA MP	GOURAV KUMAR ROY CHOUDHURY	14295/2025
165	D-WP(C)/29200/2025 WP(C)/20440/2025	BASANTA BARIK MP	ADYASIDHI MISHRA	14296/2025
166	D-WP(C)/18587/2024 WP(C)/12318/2024	NATIONAL SMALL INDUSTRIES CORPORATION MP	SMOTAI RANJAN KOLKATAIK	14297/2025
167	D-WP(C)/18601/2024 WP(C)/14959/2024	NATIONAL SMALL INDUSTRIES CORPORATION MP	SMOTAI RANJAN KOLKATAIK	14298/2025
168	D-WP(C)/18224/2024 WP(C)/13453/2024	NATIONAL SMALL INDUSTRIES CORPORATION MP	SMOTAI RANJAN KOLKATAIK	14299/2025
169	D-WP(C)/18653/2024 WP(C)/13448/2024	NATIONAL SMALL INDUSTRIES CORPORATION MP	SMOTAI RANJAN KOLKATAIK	14300/2025
170	D-WP(C)/18204/2024 WP(C)/13459/2024	NATIONAL SMALL INDUSTRIES CORPORATION MP	SMOTAI RANJAN KOLKATAIK	14301/2025
171	D-WP(C)/18644/2024 WP(C)/12124/2024	NATIONAL SMALL INDUSTRIES CORPORATION MP	SMOTAI RANJAN NEWPADEHNIK	14302/2025
172	D-WP(C)/18650/2024 WP(C)/12131/2024	NATIONAL SMALL INDUSTRIES CORPORATION MP	SMOTAI RANJAN NEWPADEHNIK	14303/2025
173	D-WP(C)/18220/2024 WP(C)/13456/2024	NATIONAL SMALL INDUSTRIES CORPORATION MP	SMOTAI RANJAN KOLKATAIK	14304/2025
174	D-WP(C)/18591/2024 WP(C)/12118/2024	NATIONAL SMALL INDUSTRIES CORPORATION MP	SMOTAI RANJAN NEWPADEHNIK	14305/2025
175	D-WP(C)/18215/2024 WP(C)/13465/2024	NATIONAL SMALL INDUSTRIES CORPORATION MP	SMOTAI RANJAN KOLKATAIK	14306/2025
176	D-WP(C)/19061/2025 WP(C)/13099/2025	JADA SOMESWAR RAO @ J. SOMESWAR RAO MP	SUBHAGYA KUMAR RATH	14307/2025
177	D-WP(C)/33970/2025 WP(C)/ /	EMPLOYEES PROVIDENT FUND ORGANISATION MP	SIDHANT NISWADKAR PADHY	14308/2025
178	D-WP(C)/30366/2025 WP(C)/21325/2025	SIDHARTHA SANKAR DAS MP	DR. BINODA KUMAR MISHRA	14309/2025
179	D-WP(C)/33966/2025 WP(C)/ /	PRATAP KUMAR PANI MP	KANANBALA ROY CHOUDHURY	14310/2025
180	D-WP(C)/23610/2025 WP(C)/16251/2025	M/S.RUNGTA SONS PRIVATE LTD, KEONJHAR MP	ARSHMI RANJAN SWAIN	14311/2025
181	D-WP(C)/23614/2025 WP(C)/16253/2025	M/S. RUNGTA SONS PRIVATE LTD, KEONJHAR MP	ARSHMI RANJAN SWAIN	14312/2025
182	D-WP(C)/33967/2025 WP(C)/ /	GANAPATI BEHERA MP	KRISHNA CHANDRA SAHU	14313/2025
183	D-WP(C)/33988/2025 WP(C)/ /	SAUKI BAG MP	ATUL TRIPATHY	14314/2025

184	D-WP(C)/33990/2025 WP(C)/ /	BHUBAN CHANDRA DEY MP	DEBASISH SAMAL	14315/2025
185	D-WP(C)/32958/2025 WP(C)/23045/2025	SIBASISH DASH MP	ABHAY KHANDELWAL	14316/2025
186	D-WP(C)/34012/2025 WP(C)/ /	KASINATH PRADHAN MP	ASHIT KUMAR DASH	14317/2025
187	D-WP(C)/34013/2025 WP(C)/ /	P.PRAKASH RAO MP	MANAS KUMAR CHAND	14318/2025
188	D-WP(C)/34017/2025 WP(C)/ /	NIRANJAN ROUTRAY MP	MANOJ KUMAR PANDA	14319/2025
189	D-WP(C)/34016/2025 WP(C)/ /	KUMAR SAHOO MP	MANOJ KUMAR PANDA	14320/2025
190	D-WP(C)/34019/2025 WP(C)/ /	SUREN MOHANTY@ SUREN KUMAR MOHANTY MP	MANOJ KUMAR PANDA	14321/2025
191	D-WP(C)/34020/2025 WP(C)/ /	RANJAN MARTHA @ RANJAN KUMAR MARTHA MP	MANOJ KUMAR PANDA	14322/2025
192	D-WP(C)/33691/2025 WP(C)/23322/2025	KHIROD KUMAR PRADHAN MP	SUKANTA KUMAR DALAI	14323/2025
193	D-WP(C)/34021/2025 WP(C)/ /	HARBINDER SINGH DEENGRA MP	ABHISHEK DASH	14324/2025
194	D-WP(C)/34023/2025 WP(C)/ /	PRASANTA KUMAR BISWAL MP	AKSHAYA KUMAR JENA	14325/2025
195	D-WP(C)/34029/2025 WP(C)/ /	RAJ KISHOR SAHOO MP	SASWATI MOHAPATRA	14326/2025
196	D-WP(C)/34032/2025 WP(C)/ /	SITANSHU PANI MP	BIPLABA P.B. BAHALI	14327/2025